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(ख) धमरीकी सरकार ने भारत की एकता धौर प्रादेशिक श्रखण्डता को अपना समर्थन देने की घोषणा की है।

(ग) प्रश्न नहीं उठता ।

African National Congress Guerilla Movement

1*79. SHRI PARVATHANENI UP-ENDRA: Will the /Minister of EXTER-NAL AFFAIRS be pleased to state:

- (a) whether it i_s a fact that the President of South Africa warned that the cross-border raids on South Africa's neighbours was just the first instalment in the campaign t_0 crush the African National Congress Guerilla Movement; and
- (lb) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO):

(a) and (b) The Government is aware of the frequent threats issued by various South African Ministers and officials from time to time. The Government of India has always condemned these threats and acts of State terror ism let loose by the Pretoria regime.

Development of Bangalore as an International Tourist Centre

1980. SHRI D. B. CHANDRA GOW-DA: WilMhe Minister of TOURISM be pleased to state:

- (a) whether Government are planning to put Bangalore on the interactional tourist map in a big way,*
- (b) if so, by when a decision in this regard is likely to be taken; and
- (c) what amenities the Central Government propose *to* provide at Bangalore to attract the tourist® visiting South?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SANTOSH MOHAN DEV): (a) and (b) Bangalore is already prominently Shown on the "Right place" Map of

India produced by the Department of Tourism.

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(c) Several projects have been Banctioned by the Central Government for the development of tourism in Karnataka including Bangalore. Specifically during the 7th Plan a provision of Rs. 1.23 akhs has been made for the purchase of boats and a windsuffer at Ulsoor Lake in Bangalore. The Yatri Avas Vikas Smiti have identified Bangalore for the construction of a Yatrika. India Tourism Development Corporation have a hotel (Hotel Ashok, Bangalore) and a Transport Unit in the city. The feasibility of setting up of convention facilities at Bangalore is being examined.

Customs duty on viscose staple fibre

1981. SHRI MUKHTIAR SINGH MALIK: Will the Minister of FINAN CE be pleased to state:

- (a) whether Government are aware that heavy import duty on viscose staple fibre has adversely affected the interest of thousands of small units of viscose fibre;
- (b) if so, whether Government propose to allow the import of viscose staple fibre duty-free, which will give relief to small units in the country and also provide employment to lakhs of people; and
- (c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) to (c) The present import duty of 60 per cent ad valorem plus Rs. 5 per kg. is considered necessary to protect the indigenous producers of viscose staple fibre and cotton-growers.

IDBI scheme for small and medium scale industries

1982. SHRI VALAMPURI JOHN; Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that IDBt hag formulated some pilot schemes fop